nationals into India has been taking place. This migration has continued in recent months also. However, according to statistics available with us, the number of such migrants this year is no more than those who came during the corresponding period of the last year.

(c) Government of India is keeping strict vigilance on the border.

## श्चन्तर्राष्ट्रीय सद्भाव के लिय नेहरू पुरस्कार

- 348. डा० लोकेश चन्द्र: क्या विदेश मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार ने अन्तर्राष्ट्रीय सद्भाव के लिये नेहरू पुरस्कार को समाप्त करने का निर्णय ले लिया है;
- (ख) यदि नहीं तो 1976 का जो पुरस्कार प्रोफेंपर जूसेप तुची को मिलने बाला है वह उन्हें कब दिया जायेगा; श्रौर
- (ग) 1977 का पुरस्कार कब तक घोषित किये जाने की संभावना है?

## †[Nehru Award for international Understanding

348. DR. LOKESH CHANDRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government have decided to discontinue the Nehru Award for International Understanding;
- (b) if not, by when Prof. Guiseppe Tuchee, the recipient of the 1976 award, will be presented with the same; and

(c) by when the award for 1977 is likely to be announced?

विदेश मंत्री (श्री ग्रटल बिहारी वाजपेयी): (क) जी, नहीं। ग्रन्तर्राष्ट्रीय सदभावना के लिए नेहरू पुरस्कार जारी रहेगा।

- (ख) प्रोफेसर तुची पुरस्कार प्राप्त करने के लिए इन सदियों में ग्राने वाले थे। परन्तु ग्रस्वस्थ होने के कारण उन्होंने ग्रपनी याता उस समय तक स्थगित कर दी है जब तक उनके डा० उन्हें याता की ग्रनुमित नहीं देते।
- (ग) 1977 के पुरस्कार का विजेता चुनने के लिए पुरस्कार का निर्णय करने वाली जूरी की बैं5क शीघ्र ही होगी।

† [THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) No, Sir.

- (b) Prof. Tuchee was due to arrive here this winter to receive the Award, but owing to his ill-health, he has postponed his visit until the time his doctors permit him to undertake travel to India.
- (c) The Jury for the Award will be meeting shortly to make the selection of a winner for the 1977 Award.]

## PAPERS LAID ON THE TABLE

## Payment of Wages (Mines) Amendment Rules, 1977

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, I beg to lay on the Table, under subsection (6) of section 26 of the Payment of Wages Act, 1936, a copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 1383, dated the 15th October, 1977, publishing the Payment of Wages (Mines) Amendment Rules, 1977. [Placed in the Library. See No. LT-1063/77].